

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH; JODHPUR**

**ORIGINAL APPLICATION NO. 199/2009**

**Date of order: 11.02.2010**

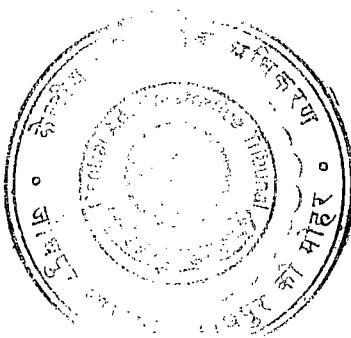
**CORAM:**

**HON'BLE DR. K.S. SUGATHAN, ADMINISTRATIVE MEMBER  
HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER**

K.M. Devasia son of Shri Mathai Devasia, aged about 61 years, resident of A-6, Subhash Enclave, opposite Central School No. 1 (AF) Road, Jodhpur, last employed on the post of Head Clerk in the office of Dy. Chief Material Manager, Jodhpur, NWR.

...Applicant.

Mr. J.K. Mishra, counsel for applicant.



**VERSUS**

1. Union of India through General Manager, North West Railway, Jaipur Zone, Jaipur.
2. The Chairman, Railway Board, Rail Bhawan, New Delhi.
3. Financial Advisor & Chief Accounts Officer (FA&CAO), North West Railway, Jaipur Zone, Jaipur.
4. The Secretary to Govt. of India, Ministry of Personnel, Public Grievances and Pension, Department of Personnel and Training, North Block, New Delhi-110001.

... Respondents.

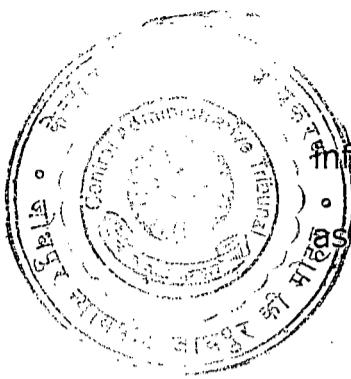
Mr. Kamal Dave, proxy counsel for  
Mr. Salil Trivedi, counsel for respondents.

**ORDER**

**(Per Hon'ble Dr. K.B. Suresh, Judicial Member)**

After discussion at the bar, it is submitted that the reliefs sought by the applicant have been granted by the Railways and

therefore, nothing more survives in the matter as the cause is satisfied.



Hence, as the cause is satisfied, the matter has become infructuous and the Original Application is dismissed. No order as to costs.

  
**(DR. K.B. SURESH)**  
**JUDICIAL MEMBER**

  
**(DR. K.S. SUGATHAN)**  
**ADMINISTRATIVE MEMBER**

nlk

R/C  
2000/15/2

8/2/10

दिनांक 17/12/15 के अधेशास्त्रात्  
प्रेरित संस्कृत में दिनांक 9/2/16  
को भाग-II व III नष्ट किए गए।

अनुभाव अधिकारी  
केन्द्रीय व्यापारिक अधिकारण  
जोधपुर न्यायपाल, जोधपुर